Regarding the alleged rampant problem of food adulteration in the country

SHRI SRIBHARAT MATHUKUMILLI (VISAKHAPATNAM): Thank you, hon. Speaker,

Sir.

Sir, I rise to speak about the challenges in public health and food safety. When we

get sick, we put medicines and drugs in our body, which are very highly regulated

and there is a strong drug regulatory framework. But what makes us sick is eating

poor and adulterated food, and that is not regulated as strongly.

So, I would like to highlight the crisis of food adulteration in the food supply chain

and the alarming issue of food safety in our restaurants. We have seen a lot of this

thing in the media and many Governments are trying to address it.

Sir, right now, I will highlight certain points. Firstly, the regulatory framework, I

think, is not as strong as it should be. The other thing is that the penalty right now

is too lenient for those who do any mistake. We are seeing a lot of establishments

that really deviate from this and get away with a lot of adulteration and a lot of

mixing of very unhealthy ingredients into the food that the customers are consuming. Their food testing infrastructure is also not very good. That has to be

strengthened.

Sir, my suggestion is that the Government should address this issue. There are a

couple of things that can happen. One is to ensure that the penalties become much

stronger, and secondly, to ensure that the GST benefit is given to those who

maintain food safety. Thank you.

माननीय अध्यक्ष: श्री बुजमोहन अग्रवाल - उपस्थित नहीं।

12.28 hrs

(Shrimati Sandhya Ray in the Chair)

माननीय सभापति : श्री बुजमोहन अग्रवाल - उपस्थित नहीं।

श्री विजयकुमार उर्फ विजय वसंत जी।